

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.229 – IA/208(AHM)2022
In
CP(IB) 138 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Mr. Sanjay S Jaiswal Prop. Of Trigun Enterprise
V/s
Vivek Steelco Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 14/09/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant :Ms. Noopur K Dalal, Ld. Adv.
For the Respondent :None

ORDER

IA/208(AHM)2022

Learned Counsel, Ms. Noopur K Dalal appears for the Applicant.

None appears for the Suspended Managements/Respondents.

It is found that three Respondents are not yet served the notices. Learned Counsel for the Applicant is trying to serve notices to the remaining Respondents.

List for hearing on 16.10.2023.

-Sd-

**DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE
MEMBER (JUDICIAL)**